

File No. N-12011/111/2024-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,  
Shri Gaja Nand Sharma  
R/O- 1545, Sector- 13, Urban Estate,  
Kurukshetra, Haryana

**Subject: Removal of name of Gaja Nand Sharma (Reg No. 11313) from the Notary Register- reg**

Sir

It has reference to your letter dated 19.05.2021 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 15.07.2021, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 08.09.2021 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

Copy to:

NIC/DOLA with a request to place this letter on the website of DOLA

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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Shri P.K Raina  
GH-2/134-D, Paschim Vihar,  
New Delhi- 110063

**Subject: Removal of name of P.K Raina (Reg No. 2375) from the Notary Register- reg**

Sir

It has reference to your letter dated 15.09.2022 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 04.11.2022, 17.07.2023, 12.10.2023 and 21.02.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 30.03.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India

Tel. No. 011-21401259

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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Shri Ravindra Kumar Verma  
No. 48, Saket Colony, Garh Road Hapur  
Distt Hapur, Uttar Pradesh

**Subject: Removal of name of Ravindra Kumar Verma(Reg No. 13310) from the Notary Register- reg**

Sir

It has reference to your letter dated 25.05.2022 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 05.07.2022, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 23.08.2022 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,  
Shri Kuldeep Singh  
H. No. 272, Nai Basti Sallagarh,  
Palwal Tehsil & Distt. Palwal, Haryana

**Subject: Removal of name of Kuldeep Singh (Reg No. 9875) from the Notary Register- reg**

Sir

It has reference to your letter will received in this department on dated 21.02.2023 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 25.05.2023, 11.07.2023, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 27.06.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



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Under Secretary to the Govt. of India  
Tel. No. 011-21401259

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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,  
Shri Kuldeep Chand Jain  
H. No. 210, Sector- 7,  
Urban Estate, Ambala City, Haryana

Subject: Removal of name of Kuldeep Chand Jain (Reg No. 9754) from the Notary Register- reg

Sir

It has reference to your letter dated 16.11.2022 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 09.12.2022, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 22.05.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



(Radhe Shyam Singh)  
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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Smt V. Praha Jain  
No. A-103, K.K. Apartments,  
Dwarka, Phase-1, New Delhi

**Subject: Removal of name of V. Praha Jain (Reg No. 2327) from the Notary Register- reg**

Madam

It has reference to your letter will received in this department on dated 09.11.2022 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 09.12.2022, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 03.12.2022 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India

Tel. No. 011-21401259

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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Shri Jayanta Kumar Ghosh  
No. 4/43, Neta Ji Nagar,  
Kolkata, West Bengal- 700040

Subject: Removal of name of Jayanta Kumar Ghosh (Reg No. 13755) from the Notary  
Register- reg

Sir

It has reference to your letter dated 07.09.2022 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 11.11.2022, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 30.12.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



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B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Shri Radhakrishna Pillai  
Rohini, Alunkaparmbu Karnakodam,  
Thammanam P.O. Eranakulam Distt, Kerala- 682032

**Subject: Removal of name of Radhakrishna Pillai (Reg No. 6472) from the Notary Register- reg**

Sir

It has reference to your letter dated 04.02.2023 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 25.05.2023, 11.07.2023, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 31.07.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



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4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 14.10.2024

To,

Shri K. Narayana Shetty  
Myna Sadana, Main Road, Post Office-  
Kallianpura, Udupi Taluk & District, Karnataka-576114

Subject: Removal of name of K. Narayana Shetty (Reg No. 10260) from the Notary Register- reg

Sir

It has reference to your letter dated 24.05.2023 for renewal your Notary Certificate of Practice and to say that your application lacks requisite documents. Despite of several efforts you are unable to respond to this Department's letters dated 03.07.2023, 19.04.2024 and 30.05.2024. Hence, the said request for renewal of your Notary Certificate has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 15.10.2023 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



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